*182. (The Questioner (Shri Gaya Singh) was absent. For answer vide col infra.)

*183. [Transferred to 18th April, 1994]

MR. CHAIRMAN: Question No. 184. Mr. O. P. Kohli.

Foreign Debt Payable by India

*184. SHRI O. P. KOHLI: Will the Minister of FINANCE be pleased to refer to answer to Unstarred Question 5.6 given in the Rajya Sabha on the 22nd February, 1994 and State what is the break up of the amount of external debt being repaid as principal as well as the debt servicing charges, including interest on loans, annually?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. ABRAR AHMED): The repayment of principal and payment of interest made on external debt outstanding including defence debt and NRI deposits, was US \$4534 million and US \$3687 million during 1991-92 and US \$4447 million and US \$3725 million during 1992-93 respectively.

श्री मो०पी० कोहली महोदय, मैं मही महोदय से यह जानना चाहूगा कि पिछले 2 वर्ष में वित्त वर्ष 1991-92 ग्रौर 1992-93 में ग्रनयूटिलाईज्ड लोन पर हमें कितना कमिटमेंट चार्ज देना पड़ा है ? कमिटेड लोन के ग्रनयूटि-णाईज्झ रहने के लिये कौन से कारण जिम्मेदार हैं ग्रौर यूटिलाइजेशन की स्थिति में सूधार करने के लिये मरकार ने क्या उपाय किये हैं ?

डा० ग्रबरार श्रहमद : सर, जो माननीय सदस्य ने कमिटमेंट लोन के यूटिलाईज न होने के बारे में पूछा, उस संदर्भ में मैं ग्रापके माध्यम से माननीय सदस्य को बताना चाहूंगा कि उसके ग्रन्दर जिस भी प्रोजेक्ट के लिये या जिस भी कार्य के लिये ऋण लिया जाता है, उसमें कई फैक्टर्स इन्वाल्व होते हैं ग्रौर प्रयास यही किया जाता है कि समय पर वह ऋण यूटिलाईज हो । लेकिन उन सभी फैक्टर्स के सम्मिलित मिश्रण के कारण वह समय पर पूरा नहीं हो पाता । उस को पूरा करने का प्रयास किया जाता है । लेकिन कई मिश्रित कारण होते हैं ।

to Questions

जहां तक माननीय सदस्य ने इसमे जो श्रन्य बातें पूछी हैं, इसके लिये माननीय सदस्य सेपरेट नोटिस दें ।

श्री प्रमोद महाजनः दह अन-यूटिलाइउड लोन पूछ रहेहैं, ग्राप श्रांकड़े बता दीजिये। काहे के लिये सपरेट नोटिस साहिये? (व्यदधान)

SHRI VIREN J. SHAH: Why is a separate notice required? It should not be the style of (Interruptions.) ...

अो प्रमोद महाजन: What is the need for a separate notice?

क्राप एक जबाव रट कर ग्रा ग्रये अ∖ैर जबाब बोल दिया कि सैपरेट नोटिस चाहिये।

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): Mr. Chairman, Sir, the hon. Member has put a question about the unutilised portion of debt The debt figures are the figures of debt outstanding and disbursed. But as far as the unutilised portion of aid is concerned, there are commitment charges, I am speaking from my memory. My information is that the bulk of our uncommitted debt is from the World Bank on which a commitment charge of 0.25 percentage is paid.

As regards the total amount, it is not very large. It is probably about \$25 million. But I am subject to correction. I will make the figures available to the hon. Member He has asked what the reasons for this are. Now there are several reasons for this development. A major reason is that very large proportion of these projects happen to be in the State sector. Many of these projects are now in the area of social sector There problems have arisen with regard to speedy implementation of projects. There have been administrative problems. There have been financial problems in the State sector. So the utilisation has not been as good as it ought to be. In the current Budget year in recognition of this fact we had to increase the assistance to the States to accelerate the pace of utilisation of externally-aided projects by over R8. 3000 crores. That is one factor.

Then, there are several other problems that arise with regard to contracting. We are trying to deal with that pro-blem also. We are trying to have standard contracting forms conforming to what the international practice is. One that thing is done, I think some of these problems that have arisen over a period would disappear. But a major problem has been lack of adequate matching counterpart funds with the State Governments. There has been a tendency in enteral States to divert resources 10 other projects and the externally-aided projects have not received the attention which they deserved.

MR CHAIRMAN: Shri Md. Salim.

DR. NAUNIHAL SINGH: Is it aid or deb?

SliR! O. P KOHLI: I have not put my second supplementary.

MR. CHAIRMAN: The Minister has given an exhaustive reply. So, I am asking Mr. Md. Salim to put his supp'ementary.

SOME HON. MEMBERS: Mr: Kohli has put his first supplementary only. What about his second supplementary?

MR. CHAIRMAN: I am sorry, I apologise.

श्री श्रो० धो० कोहली : सभापति महोदय, मेरा सेकेंड सप्लीमेंटरी है । क्या मंत्री महोदय यह बतायेंगे कि 1993 के दिसम्बर तक हमारी टोटल लाये-बीलिटीज क्या है श्रीर उनके मुकाबले में हमारे कुल एसेट्स कितने हैं ? लाये-बिजिटीज ऐसेटम से कितनी ज्यादा है?

डा॰ ग्रबरार ग्रहमद : महोदय, टोटल ग्राउटस्टेंडिंग डेट स्टाक यू.एस. बिलियन

डालर्स मेंहै। 1991-92के ग्रन्दर 85.33 य.एस. बिलियन डालर्स था, 1992-93 के अन्दर 90.09 बिलियन डालर्स ग्रौर 1993-94 के ग्रन्त में 90.39 बिलियन डालर्स कूल ग्राडिट-स्टेडिंग था। महोदय, में ग्रापके माध्यम से यह भी बताना चाहंगा कि एक्सेचेंज्ड डेट स्टाक यु.एस. बिलियन डालर में है वह 92-93 के ग्रन्दर ी कम यानी प्वाइंट 30 बिलियन ब डालर है ग्रौर इसके साथ साथ जो डेट सविस एट-परसैट करन्ट रिसीट है वह भी 91-92 में 31.2 थी वह 92-93 में घट कर 30.08 हो गई । (च्यवधान)

श्री संघ प्रिय गौतम : इस वक्त कितनी है सीघा सवाल है ? (ट्यवधःक)

प्रो० विजय कुमार मलहोता : होटल लाइविलिटी बताइये हमारी गवर्नमेट की क्या है ? (व्यवधान)

MR. CHAIRMAN: The Finance Minister is replying, Mr. Malhotra. Please fisten to him.

SHRI MANMOHAN SINGH: Mr. Chairman, Sir, my colleague has given a straight answer He is mentioning about the latest available figures. At the end of September 1993, the total debt outstanding was 90.39 million dollars. He has given a straight answer. This is a question about foreign debts.

PROF. VIJAY KUMAR MALHO-TRA: What is the liability?

SHRI MANMOHAN SINGH What is the liability? You define it. If you do not know anything, I cannot help it.

SHRI MD SALIM: The Minister ha, supplied us the figures relating to 1991-92 and 1992-93. But now the Finance Minister has already presented the Budget for 1994-95. So, I want to now the corresponding figure for the year 1993-94.

SHRI MANMOHAN SINGH: Sir. I have already mentioned that the debt figures that we have are the debt disbursed figures. The year is still not out. We are still collecting a lot of bills. For examples, payments will be made in the month of March. It is only after some time that I will be able to tell the position $a_s t_0$ what the outstanding debt as of 31st March, 1994 is.

PROF. SAURIN BHATTACHARYA: I think an unnecessary heat has heen generated on this question. We are contracting debts, we have been in the habit of contracting debts. (Interruptions) Now, a clear statement regarding the debt liability is called for. In the Budget of 1994-95 there is something, по doubt, which was the theme of Mr. Salim, but here the original question wanted different components of debt servicing What was principal amount which was repaid? Secondly, what was the interest that was repaid? It also implied what the rate of interest was when the debt from the IMF. the World Bank or the contracted. The total debt ADB was figure has been given by the Finance Minister himself after a strainghtforward answer by his Minister of State. But this break-up is very much called for and I think the House will be grateful to the Finance Minister if the vexed problem ge's a more direct answer

MR. CHAIRMAN; You want a breakup to be given. I am requesting the Minister to do that. Please conclude. The Minister will give you the break-up, if possible.

PROF. SAURIN BHATTACHARYA: That is what we want to know. They have landed us into this position, that is another aspect, but he should give us a straight reply.

SHRI MANMOHAN SINGH H 1 remember correctly, the interest paid is mentioned in the Economic Survey, We also bring out figures about this from time to time W- published last year the figure external debts. For the first time we have taken the country into total confidence mentioning the debts that are repayable to the former Soviet Union. All these figures are available. If the hon. Member wants them to be supplied to him, I will be very happy to make i_t available.

PROF. SAURIN BHATTACHARYA: But that is the question.

SHRI MANMOHAN SINGH: I would also like to say that there is no simple answer to this question because the rate of interest varies from debt to debt. I have thousands of debt agreements. I cannot provide all that information.

MR. CHAIRMAN: Shri Jagesh Desai (Interruptions).

PROF. SAURIN BHATTACHARYA: The question should not have been admitted.

MR. CHAIRMAN: The Minister has said that he is willing to give you the information.

PROF. SAURIN BHATTACHARYA: I will be happy if he gives it to the House.

MR. CHAIRMAN: He has said he is willing to give the information. Wait for that. Shri Jagesh Desai.

SHRI JAGESH DESAI. The Government is very concerned about the debt trap and it has decided that it will repay the 104 billion dollars which was to be paid one year hence. That is to be paid in this year. I congratulate the Manister of that. One of the main factors for not retaining the foreign loan, as rightly pointed out, is that a matching contribution is not there by the State Governments for the projects of the State Governments. If I remember correctly, a matching contribution was not made for the public sector projects and the Central Government projects by the Central Government. I would like to know from the Minister whether the Central Government will see that the on-going projects are financed and completed as early as possible so that escalation charges may not be there and whether the Government will try its best to see that these projects are completed 33 early as possible.

SHRI MANMOHAN SINGH: It is our constant effort. We have been discussing these matters with the State Governments. We shall intensify the efforts in the course of the next year.

SHRI VIREN J. SHAH, I would like to ask the hon. Minister about the numbers, figures, amounts given in rupees, in the various Budget documents, about the outstanding total debt of the Government which includes external debt which is in dollars. I would like to know about the exchange rate of the rupee. What is the particular rate? Is it the exchange of the rupee when the loan is taken or is it the exchange rate of the time of borrowing? Which is the basis for these numbers? Part of the external debt is in dollar Is the exchange rate as on 31 terms. March, 1993 applicable? Or is it the earlir borroing rate?

SHRI MANMOHAN SINGH: It is at the prevailing exchange rates.

MR. CHAIRMAN; Question No. 185.

Government's Debt to RBI

*185. SHRI ASHOK MTTRA: Will the Minister of FINANCE be pleased t_0 state

(a) the total RBI debt outstanding against Government;

(b) the interest paid on account of this in the current year as well as to be paid in each of the next five years; and

(c) whether, as part of fiscal reforms, Government would consider entering into an arrangement with the Reserve Bank of India for writing off of such debt?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a) The debt to RBI at the end of December, 1993 amounted to Rs. 1,05,706.88 crores.

(b) The interest payments in the current financial year are estimated at Rs. 5850 crores. The liability in future years will depend on the size of debt emerging from time to time. (c) There is no proposal under consideration of Government

SHRI ASHOK MITRA: Sir, most of the debt is on account of the dumping of treasury bills by the Government on the Reserve Bank of India and the interest payments accrued on that account. It is a bit like a merry-go-ground; the Government is paying the Reserve Bank of India and the Reserve Bank of India is returning it to the Government in the form of income or profit. I understand there are some technicalitiies and legalities involved. But, since the Finance Minister has announced his intention to phase out the issue of ad hoc treasury bills, would he kindly contemplate some special legislation whereby this irritant business is finally of back-and-forth dispensed with?

SHRI MANMOHAN SINGH: Mr. Chairman, it is not clear to me what special legislation the hon. Member has The purpose of the decision in mind. that I announced in the course of my Budget speech is to ensure that over a period of three years, the Central Government would cease to have any recours to the issue of ad hoc treasury bills in favour of the Reserve Bank of India. That is the commitment that I have given. With a beginning this year, we will move on to the final destination point in a period of three years. It is not clear to me what sort of legislation he wants.

SHRI ASHOK MITRA: I was trying to be helpful to the Finance Minister. In the debit account and the credit account, the same amount appears. Why don't you get rid of it once and for all?

SHRI MANMOHAN SINGH: That would be a disastrous advice. I have great regard for my great friend. But it would be a sad day when the Reserve Bank of India also has to be declared as a bankrupt institution because the Reserve Bank of India's main source of income is the interest that it earns and I would like the House to be taken into confidence about the net income of the